## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA No. 171/2017 IN CP NO. 70/Chd/2017

Jai Deep Ghai ...Petitioner.

Versus

M/s.Umesh Developers Pvt. Ltd. & Ors. ....Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioner.

Mr. Mast Ram and Mr. Nitin Kumar, both Practising

Company Secretaries for respondents.

## CA No. 171/2017.

Notice of application to the respondents. The authorised representative of respondents accepts notice. Copy of the application has already been supplied to Mr. Mast Ram, Practising Company Secretary, who seeks time to file reply.

List the matter on 20.11.2017 for hearing. The reply to the application, if any, be filed at least four days before the date fixed with copy advance to the counsel opposite.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 26, 2017